

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (PIL) No.6128 of 2019

Mohan Thakur, aged about 67 years, S/o Late Pratap Thakur, R/o Village Dhangwar, P.O. Dhangwar, P.S. Husainabad, District Palamau, Jharkhand

Petitioner

Versus

1. The State of Jharkhand
2. The Principal Secretary, Drinking Water & Sanitation Department, Nepal House, P.O. & P.S.- Doranda, District – Ranchi, Jharkhand
3. The Engineer-in-Chief, Drinking Water & Sanitation Department, Nepal House, P.O. & P.S.- Doranda, District – Ranchi, Jharkhand
4. The Executive Engineer, Drinking Water & Sanitation Department, Medini Nagar Division, Palamau, P.O. & P.S.- Medini Nagar, District Palamau, Jharkhand
5. The Commissioner, Palamau Division, Medini Nagar, Palamau, P.O. & P.S.- Medini Nagar, District Palamau, Jharkhand
6. The Deputy Commissioner, Medini Nagar, Palamau, P.O. & P.S.- Medini Nagar, District Palamau, Jharkhand
7. The Circle Officer, Husainabad Anchal, Husainabad, P.O. & P.S.- Husainabad, District Palamau, Jharkhand
8. The Circle Inspector, Husainabad, Palamau P.O. & P.S.- Husainabad, District Palamau, Jharkhand
9. Halka Karamchari, Dangwar, Husainabad Anchal, Palamau, P.O. & P.S.- Dangwar, District Palamau, Jharkhand

Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Petitioner: Mr. Rajeev Kumar, Advocate
For the Respondents: Mr. Mithilesh Singh (GA-IV)

Oral Order
05/Dated: 26.06.2020

With consent of the parties, hearing of this matter has been done through video conferencing.

After some argument, learned counsel appearing for the writ petitioner, seeks leave to withdraw this writ petition.

Accordingly, this writ petition is dismissed as withdrawn.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)